

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2008/2015

This the 11th day of August, 2015

HON'BLE SHRI RAJ VIR SHARMA, MEMBER (J)

R.N. Pandey (aged about 55 years)
S/o Shri Hari Shanker Pandey
18 D Vasundhara Apartment, Sect.-6
Vasundhara, Ghaziabad
Post Section Officer. Applicant

(By Avocate: Dr. Ch. Shamsuddin Khan)

Versus

1. Union of India
Ministry of Railway
Through Secretary,
Rail Bhawan, New Delhi
2. RITES, Ltd,
Through, C.M.D.
Regd. Office Scoop Minar
Laxmi Nagar, Delhi

Also at

Corporate Office
RITES BHAVAN
Sec-29, Gurgaon (Haryana). Respondents

(By Advocate: Mr. R.N. Singh)

Order (oral)

Today when the matter was taken up learned counsel for the applicant stated that applicant wants to withdraw this OA to which learned counsel for the respondent No.1 has no objection. Accordingly, this OA is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

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